

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 131 of 2014, 47 of 2014, 48 of 2014 and 250 of 2013

Dated : 07th November, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Appeal No. 131 of 2014

**NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. M. G. Ramachandran and
Ms. Poorva Saigal

Counsel for the Respondent (s) : Mr. S. Vallinayagam for R-7

Appeal No. 47 of 2014

**NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran and
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R-I
Mr. Alok Shankar for TPDDL
Mr. R.B. Sharma, Adv. For R-3

Appeal No. 48 of 2014

**NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran and
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R-I
Mr. Alok Shankar for TPDDL
Mr. R.B.Sharma, Adv. For R-3

Appeal No. 250 of 2013

NTPC Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran and
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Pradeep Misra and Mr. Suraj Singh
for R-2 and 5
Mr. Alok Shankar for TPDDL
Mr. R. B. Sharma, Adv. For BRPL

ORDER

Heard the learned counsel appearing for appellant in Appeal No. 131 of 2014.

Post the matter on **20th November, 2014** for further hearing.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

sh/jps